Written Answers to		[3 January, 2018]	Unstarred Questions 63		
1	2	3	4	5	6
28.	Light Engineering Cluster, Nabha	Punjab		4.97	
29.	SIPCOT-HOSUR industrial Complex	Tamil Nadu			2.31
30.	Tiruchirapalli Engineering and Technology Cluster, Tirruchirapalli	Tamil Nadu	17.48		
31.	Bodhjungnagar Industrial Area	Tripura		11.94	15.72
32.	R. K Nagar			10.10	10.73
33.	Pashamylaram Industrial Area, Medak	Telangana			7.07
34.	Foundry Cluster, Howrah,	West Bengal		3.48	
	TOTAL		113.00	124.00	129.50

## Loss in tea output of Darjeeling tea gardens

1782. SHRI MANISH GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) what is Government's estimate of the loss in tea output (both in quantity and value terms) of various Darjeeling tea gardens on account of over 100 day work stoppage between June and September this year;
- (b) whether it is a fact that during this period exporters substituted tea from Nepal in place of Darjeeling tea and that tea drinkers abroad have now developed a preference for Nepalese tea; and
- (c) whether this will result in a long term loss of competitiveness (both in price and reputation) and what steps the Tea Board is taking to counter this decline?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) The loss in tea output of various tea gardens of Darjeeling on account of stoppage of work between June and September, 2017 is estimated to be about 6.14 Million kg. Taking into account the average auction price of Darjeeling tea during 2016-17, the revenue loss is estimated at ₹ 199.74 cr.

(b) and (c) No report regarding substitution of Darjeeling Tea with Tea from Nepal by the exporters has been received. Darjeeling tea is protected by Geographical Indication and is recognized worldwide due to its rich unique muscatel flavor and cannot be substituted by Tea of any other origin.

## Andaman Cellular Jail

1783. SHRI RITABRATA BANERJEE: Will the Minister of CULTURE be pleased to state:

- (a) whether any Indian revolutionary was deported to Andaman Cellular Jail twice;
  - (b) if so, the details thereof;
- (c) whether the Cellular Jail properly mentions and displays the life and revolutionary activities of the said revolutionary; and
- (d) whether this particular revolutionary finds a proper place of honour in the 'light and sound' programme of the Cellular Jail?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (d) Information is being collected and will be laid on the table of the House.

## Historical places/monuments protected by ASI in Chhattisgarh

 $\dagger$ 1784. SHRI RAM VICHAR NETAM: Will the Minister of CULTURE be pleased to state:

- (a) the number of historical places/monuments protected by Archaeological Survey of India in the State of Chhattisgarh;
  - (b) the number of such places/monuments encroached upon;
- (c) whether the Government is considering to adopt stringent measures to prevent encroachment of these places/monuments; and
- (d) if so, the details thereof and the action taken by Government to solve this problem?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) The Archaeological Survey of India (ASI) has protected 47

<sup>†</sup>Original notice of the question was received in Hindi.